Name of the corporate debtor: Lotus Shopping Centre Private Limited - In Liquidation

## Annexure-7 Date of commencement of liquidation: 18 June 2019 List of other stakeholders, if any (other than financial creditors and operational creditors)

List of stakeholders as on: 30 June 2023

(Amount in ₹)

s	SI.	Name of stakeholder	Ishareholders/		Details of claim received		Details of claim admitted										
No					Date of receipt	Amount claimed	Amount o claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	attachment removed?	Amount covered by guarantee	in total	contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
Γ	1 G	i- Corp Lotus Mall Private Limited	Corporate Guarantor	NA	15/07/2019	1,500,000,000	-	Corporate Guarantee	-	NA	-	0.00%	0	0	1,500,000,000	C	D NA
	2 N	A/c Saura Cachew Industries	Equity Share Shareholder	NA	11/07/2019	(i) Performance of the agreement dated January 31, 2009; and (iii) In the alternative: a. 25% of the built up area of the project; or b. Corresponding damages of INR 51,45,00,000 being damages towards loss of rental value.		Shareholder	-	NA	-	0.00%	0	0	(i) Performance of the agreement dated January 31, 2009; and (ii) In the alternative: a. 25% of the built up area of the project; or b. Corresponding damages of INR 51,45,00,000 being damages towards loss of rental value.	C	D NA
ľ	3 N		Equity Share Shareholder	NA		Equity Shares - 1,500 Redeemable Preference Shares Class- B - 1,250		Shareholder	-	NA	-	0.00%	0	0	Equity Shares - 1,500 Redeemable Preference Shares Class- B - 1,250	C	D NA
	4 N		Equity Share Shareholder	NA		Equity Shares - 28,500 Redeemable Preference Shares Class- B - 11,250	-	Shareholder	-	NA	-	0.00%	0	0	Equity Shares - 28,500 Redeemable Preference Shares Class- B - 11,250	O	D NA